

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) No. 258 of 2018

IN THE MATTER OF:

Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors. ...Appellants

Versus

M. Leela & Ors.

...Respondents

Present:

For Appellant:- None

For Respondent: Mr. Ashwin Kumar D.S, Ms. Surbhi Mehta,(R-6 to 10), Mr. Abhishek Kaushik, Mr. B. Ragunath,(R-1 to R-5), Advocates.

WITH

Comp. Appeal (AT) No. 259 of 2018

IN THE MATTER OF:

Chandrababha&Ors.

...Appellants

Versus

M. Leela&Ors.

...Respondents

Present:

For Appellant: None

For Respondent: Mr. Ashwin Kuma D.S, Ms. Surbhi Mehta, Mr. Abhishek Kaushik, Mr. B. Ragunath, (R-1 to R-5), Advocates.

WITH

Comp. Appeal (AT) No. 277 of 2018

IN THE MATTER OF:

M.S Nagarathna&Ors.

...Appellants

Versus

LeelaMadhusudan&Ors.

...Respondents

Present:

For Appellant: None

For Respondent: Mr. Ashwin Kumar D.S, Ms. Surbhi Mehta, Mr. Abhishek Kaushik, Mr. B. Ragunath,(R-1 to R-5), Advocates.

WITH

Comp. Appeal (AT) No. 309 of 2018

IN THE MATTER OF:

T.R Mills Pvt. Ltd. & Ors.

...Appellants

Versus

M. Leela&Ors.

...Respondents

Present:

For Appellant: Mr. Ashwin Kumar D.S, Ms. Surbhi Mehta, Advocates.

**For Respondent: Mr. Abhishek Kaushik, Mr. B. Rangunath,(R-1 to R-5),
Advocates.**

WITH

Comp. Appeal (AT) No. 310 of 2018

IN THE MATTER OF:

M. Nagaraj

...Appellant

Versus

M. Leela&Ors.

...Respondents

Present:

For Appellant: Mr. Ashwin Kumar D.S, Ms. Surbhi Mehta, Advocates.

For Respondent: Mr. Abhishek Kaushik, Mr. B. Rangunath, Advocates.

WITH

Comp. Appeal (AT) No. 360 of 2018

IN THE MATTER OF:

O. Aurmugasamy

...Appellant

Versus

Chandra Spinning & Weaving Mills Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Abhishek Kaushik, Mr. B. Rangunath, Advocates.

**For Respondent: Mr. Ashwin Kumar D.S, Ms. Surbhi Mehta(R-9,12),
Advocates.**

WITH
Comp. Appeal (AT) No. 361 of 2018

IN THE MATTER OF:

O. Aurmugasamy

...Appellant

Versus

T.R. Mills Pvt. Ltd. & Ors.

...Respondents

Present:

For Appellant: Mr. Abhishek Kaushik, B. Rangunath, Advocates.

**For Respondent: Mr. Ashwin Kumar D.S, Ms. Surbhi Mehta (R-9,12),
Advocates.**

O R D E R

04.02.2020 A joint request has been made by the Learned counsel for the parties that the settlement is going on and they seek one months' time. Prayer allowed.

Let the matter be fixed on **4th March, 2020.**

**[Justice Mr. Jarat Kumar Jain]
Member (Judicial)**

**[Mr. Balvinder Singh]
Member (Technical)**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

SC/ Kam/